

Filing No. Cr. Appl. (S.J.)/9116/2020

Subhash Chandra Srivastava Vs The State of Jharkhand & Anr.

Advocate's Name- Mr. Rahul Pandey

Defects:-

The Present memo of Appeal is filed for anticipatory bail, arising out of Sadar P.S. 333/18, Corresponding to S.T/SC case no. 70/18, registered u/s 341/354 of I.P.C. and also u/s 3(x) of SC/ST (POA) Act.

However, the Impugned order ABP 316/19, is more than 180 days old.

Under the above circumstances and in view of Sec. 14A of SC/ST (POA) Act, the present appeal is not maintainable.

Submitted before the Hon'ble bench (S.J.) for Order.